

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.110
IB-822/ND/2021
IA/2008/2024

IN THE MATTER OF:

M/s. Five Ess Precision Components Pvt. Ltd.

...PETITIONER

Vs

M/s. Hema Automotive Pvt. Ltd.

...RESPONDENT

Section

U/s 9 of IBC, 2016

Order delivered on 26.04.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Operational Creditor :

For the Liquidator

:Mr. Vishal Ganda, Adv., Ms.
Tanya Hasija, Adv., Ms. Devina
Bhandari, Adv.

ORDER

IA/2008/2024

This is an application filed under Section 60(5) read with Regulation 44 of the IBBI (Liquidation Process) Regulation, 2016 seeking further extension for completion of the liquidation process.

Heard the Ld. Counsel on behalf of the Liquidator. Taking into account the facts and circumstances of the case six months extension w.e.f. 10.04.2024 is granted for completion of the liquidation process. The Liquidator is directed to complete the liquidation process within extended period IA is **disposed of**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)